

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 279/MP/2023

- Subject : Petition under Section 79(1)(c) of the Electricity Act, 2003 read with Regulation 57 and 58 of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2023 seeking relaxation of the Regulation 43(9), Regulation 45(5)(a)(v) & 45(5)(a)(vi) of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2023.
- Petitioner : Damodar Valley Corporation (DVC)
- Respondents : National Load Despatch Centre (NLDC) and Ors.
- Date of Hearing : **28.1.2025**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Parties Present : Shri Venkatesh, Advocate, DVC
Shri Nihal Bharadwaj Advocate, DVC
Ms. Suparna Srivastava, Advocate, CTUIL
Ms. Arshiya, Advocate, CTUIL
Shri Gajendra Singh, ERLDC & NLDC
Shri Alok Mishra, ERLDC & NLDC
Shri Ashok Rajan, ERLDC & NLDC
Shri Debajyoti Majumder, ERLDC & NLDC

Record of Proceedings

At the outset, learned counsel for the Respondent, CTUIL prayed for adjournment due to the non-availability of the arguing counsel. Learned counsel for the Petitioner, as such, did not oppose the said request.

2. Considering the above, the Commission adjourned the matter. In the meantime, there will be a *status-quo* in respect of the scheduling by the Petitioner from its generating stations and the other associated aspects till the next date of the hearing.
3. The Commission directed the Petitioner to submit the following information on an affidavit within two weeks:
 - (a) Vide RoP for the hearing dated 6.1.2025, the Petitioner was directed to furnish the details of communication made by it in the Standing Committee meeting where the transmission system for its generation projects was planned, indicating the quantum of power drawing through said ICTs so that ISTS is planned for balance quantum of power. However, the Petitioner has not provided any information in this regard. Petitioner to provide the above information.

(b) Vide RoP for the hearing dated 6.1.2025, the Petitioner was directed to provide a copy of the DPR of all DVC's Generators. However, the Petitioner has submitted a single-page DPR of only three generators, Bokaro-A(500MW), Durgapur(2x500MW), and Mejia-B (2x500MW). Submit the complete copy of the DPR of all five generators, namely Bokaro-A (500MW), Koderma (2x500MW), Mejia-B (2x500MW), Durgapur (2x500MW), and Raghunathpur (2x600MW), along with a copy of the CEA's approval of these DPRs.

(c) As per the MoM dated 9.9.2021 of the Eastern Region Power Committee (Transmission Planning) (ERPCTP) held on 23.7.2021, the installation of 400/220 kV ICT at Raghunathpur TPS and Mejia TPS were required to be approved in 23rd meeting of the ERPCTP held on 23.7.2021. Whereas the Petitioner is claiming that the ICTs were planned at the DPR stage. Clarify the claim in light of the MoM of the ERPCTP meeting dated 23.7.2021.

4. ERLDC is directed to provide the following information on an affidavit within two weeks:

(a) Whether RLDC used to check the approval from the Standing Committee / Regional Power Committee (Transmission Planning) /CTU for the addition of any new transmission element(s) into the Grid before issuing the charging code for connection of such element(s) such as 400/220 kV ICTs installed in generating station or substations by the generating stations or STU or DVC.

(b) Had ERLDC issued any charging code for the ICTs at DVC generating stations: Bokaro-A (500MW), Koderma (2x500MW), Mejia-B (2x500MW), Durgapur (2x500MW), and Raghunathpur (2x600MW), If yes, Whether ERLDC before issuing charging code, checked the approval issued to the Petitioner for the addition of the of ICTs at the switchyards of DVC's stations? Submit the detailed documents and approval issued to the DVC for the addition of ICTs and the communication made while issuing the charging code by ERLDC to the DVC

3. The Petition will be listed for the hearing on **13.3.2025**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)